

DIVISION BENCH

S-14

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/169(KB)2022
COMP.APPL/14(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	KESHAV KUMAR DUBEY VS BIJAY ROAD TRANSPORT PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr.Shaunak Mitra, Adv.] For the petitioner

Mr.Kanishk Kejriwal,Adv.]

Mr.Rajesh Upadhyay, Adv.]

Ms.Surabita Biswas,Adv.]

Mr.Amandeep Singh, Adv.]

Mr.Mr.Joy Saha, Sr.Adv.] For the Respondent

Ms.Urmila Chakraborty,Adv.]

Mr.Sudarshan Kr.]

O R D E R

1. Ld.Sr.Counsel/Counsel on both sides present.
2. **COMP.APPL/14(KB)2024**-Notice accepted by Ld. Counsel for the Respondent.
Ld.Counsel for the Respondent seeks 10 days' time to file Reply affidavit.
3. At request, time is allowed for the same.
4. Post the matter along with main CP on **16/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ